

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 116

**IA No.889/2024, IA(IBC)/1073(CH)2024, IA(IBC)/1167(CH)2024 and
IA(IBC)/1390(CH)2024
in
CP (IB) No.433/Chd/Pb/2019
(Admitted)**

IN THE MATTER OF:-

Yes Bank

... Petitioner

Vs.

Chadha Super Cars Pvt. Ltd.

...Respondent

Under Section: 7 , 19(2), IBC 2016 and Rule 11 of NCLT Rules

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 21.08.2024.

09.07.2024
Tanvi

Sd/-
Court Officer